

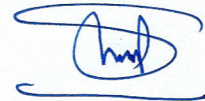
**Telcom Regulatory Authority of India
Mahanagar Doorsanchar Bhavan, Jawahar Lal Nehru Marg,
New Delhi – 110 002**

NOTICE INVITING TENDER

Telecom Regulatory Authority of India (TRAI), Mahanagar Doorsanchar Bhavan, Jawahar Lal Nehru Marg, New Delhi – 110 002 invites sealed tender from companies/firms (hereinafter referred to as agency), who satisfy the following eligibility conditions for conducting audit and assessment of quality of service provided by service providers, in terms of the benchmarks specified in the (i) “Standards of Quality of Service of Basic Telephone Service (Wireline) and Cellular Mobile Telephone Service Regulations, 2009 (7 of 2009) dated 20th March, 2009, as amended from time to time; and the “Quality of Service of Broadband Service Regulations”, 2006 (11 of 2006) dated 6th October, 2006, as amended from time to time, on Zonal basis, namely East Zone, West Zone, North Zone and South Zone:-

- (i) the audit agency should have a turnover of not less than rupees two crore during the financial year 2015-16 and should have a minimum cumulative turnover of rupees five crores in the last three consecutive financial years;
- (ii) the audit agency should have at least three years experience in conducting similar work of audit and assessment of Quality of Service as given in the detailed scope of work at para 2 of Section-II. Audit agencies who have undertaken audit and assessment of Quality of Service for the Authority in the past shall not be eligible in case the work done by them for the Authority was found not satisfactory by the Authority;
- (iii) the audit agency should have sufficient staff, including technical and managerial staff, and infrastructure to carry out the audit and assessment of Quality of Service as per the Terms of Reference, including technical, manpower and infrastructure capability to undertake drive test of cellular mobile networks.

The tender documents can be downloaded from TRAI website www.trai.gov.in. A pre-tender conference will be held with the prospective bidders on **7th April, 2017 at 3.00 PM** in the conference hall of TRAI. The bid, complete in all respects, should be submitted to Joint Advisor (QOS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhavan, Jawahar Lal Nehru Marg, New Delhi – 110 002, not later than **3.00 PM on 28th April, 2017**.



**(Shaji Abraham)
Joint Advisor (QOS)**